

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 91 of 2011

Dated 9th November, 2011

In the matter of:

Haryana Power Generation Corpn. Ltd. Appellant (s)

Versus

**Haryana Electricity Regulatory Commission
& Ors. Respondent (s)**

Counsel for the Appellant (s) : None.

**Counsel for the Respondent (s) : Mr. Anand K. Ganesan for R-1
Ms. Surbhidharna for R-2 and R-3.**

ORDER

The Court has not assembled today. No one has represented the appellants. Mr. Anand K. Ganesan, Adv. for respondent no.1 and Ms. Surbhidharna, Adv. for respondent nos. 2 and 3 are present. At their request, matter is adjourned to **1st December, 2011.**

(Court Master)

rkt